


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.3/252/HDB/2018
NAME OF THE COMPANY	Penshell Design Pvt Ltd
NAME OF THE PETITIONER(S)	Penshell Design Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Srinivasa Rao	PCS	Sr. nivalnathiboti@qca1.in 9866673690	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.V.Srinivasa Rao, learned PCS for the Petitioner;
RoC report is received, post the case for final hearing on 05.04.2018



MEMBER (TECHNICAL)



MEMBER (JUDICIAL)